

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 91/BB/ 2017	-	For filing objections	6(2)	Ashapura Minechem Ltd. Vs Camson Bio-Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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SETHULKARSHMI K.K.

PETITIONERS



SHASHI KERTHI
9900843474

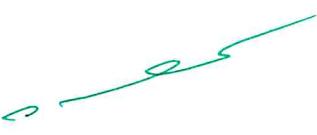
Respondent



O R D E R

Counsel for Petitioner is present. Counsel for Respondent is also present. For filing objections as a last chance, list it on 07/12/2017.


Member (T)


Member (J)